



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Wednesday, 6th ...	9-45 P.M.	Leave Puri ...	... By special train.
Thursday, 7th ...	9-10 A.M.	Arrive Salur.	
	9-40 A.M.	Detrain and drive to Koraput.	
About 11-55 A.M.		Arrive Koraput Circuit House.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Friday, 8th	}	HALT.	
to			
Wednesday, 13th			
Thursday, 14th	...	4-15 P.M.	Leave Koraput ... By car.
	About	6-30 P.M.	Arrive Salur and entrain.
		9-08 P.M.	Leave Salur ... By special train.
Friday, 15th	...	8-35 A.M.	Arrive Puri.
			Detrain and drive to Government House.

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

*Mrs. F. E. A. Taylor.

*F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency from Koraput to Puri on the 14th/15th November but will travel from Koraput to Berhampur by car on 15th and motor thence to Puri on the 16th after halting at Berhampur on the 16th and 17th November.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 24th October 1940.

No. 7439-A.—Under section 407(2) of the Code of Criminal Procedure, 1898 (Act V of 1898), Mr. H. Dayal, I.C.S., Joint Magistrate and Deputy Collector in charge of the Bargarh subdivision of the district of Sambalpur, is vested with powers to hear appeals from convictions by Magistrates of the second and third class.

The 26th October 1940.

No. 7479 A.—Sri Prannath Mahanti, Deputy Magistrate and Deputy Collector, at the headquarters station of the district of Balasore, is appointed to be Deputy Elections Officer, Orissa, in connection with the preparation of fresh electoral rolls of the Orissa Legislative Assembly.

The 26th October 1940.

No. 2096-P.—Mr. S. P. Varma, I.P., officiating Superintendent of Police, Bengal-Nagpur Railway, Kharagpur, is granted leave on average pay for one month and ten days under Fundamental Rules 77 and 81, with effect from the 22nd May 1940.

Notification No. 1434-P., dated the 11th June 1940, is hereby cancelled.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

FINANCE DEPARTMENT.

NOTIFICATIONS.

The 26th October 1940.

No. 10392-F.—Mr. Rahim Siddique is appointed temporarily as Deputy Superintendent of the Government Press from the 9th October 1940 till the 31st October 1940.

The 28th October 1940.

No. 10422-F.—Mr. C. R. Battersby, M.B.E., Superintendent of the Government Press, Cuttack, is granted earned leave for three days, with effect from the 29th October 1940, under rules 18 (i) and 28 (1) of the Orissa Leave Rules.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 26th October 1940.

No. 4312-E.—Sri Ram Chandra Mahapatra, Assistant Headmaster of the Cuttack Training School, is appointed temporarily to act as a Lecturer in Oriya in the Ravenshaw College, Cuttack, in the Junior Branch of class II of the Orissa Educational Service on a provisional pay of Rs. 157 a month in the scale of Rs. 125—8 - 205—9—250, with effect from the 1st October 1940 till the 31st March 1941.

By order of the Governor,

S. DAS,

Secretary to Government.

LAW DEPARTMENT.

NOTIFICATION.

The 26th October 1940.

No. 6890-J.—In exercise of the powers conferred by section 14 and sub-section (1) of section 41 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to withdraw the powers conferred upon Rai Bahadur T. Venkata Krishnaya by notification No. 5317-J, dated the 7th August 1940, and to cancel his appointment as a member of the Chatrapur Bench.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 26th October 1940.

No. 11574-E.—The following notification, issued by the Government of Bihar in the

Public Works Department, is published for general information.

By order of the Governor,

S. K. ROY,

Secretary to Government.

The 5th October 1940.

No. 4130—IXP-1-40-E R.—Mr. W. R. Fleury, Assistant Executive Engineer on the Joint Cadre of Bihar and Orissa, is promoted to the rank of Executive Engineer, with effect from the 25th August 1940.

G. F. HALL,

Secretary to Government.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.

NOTIFICATIONS.

The 23rd October 1940.

No. 12847-M.—The following Sub-Assistant Surgeons are promoted to the junior selection grade (senior grade second class) of Rs. 160 per month, with effect from the dates noted against each. This office notification No. 9863, dated the 9th August 1940, promoting three Sub-Assistant Surgeons from 1st August 1940, is hereby cancelled :—

- (1) Dr. Shrinibash Panigrahi, L.M.P., attached 9th February 1940. to the Jail Hospital, Balasore.
- (2) Dr. Banchanidhi Mahapatra, L.M.P., attached 13th June 1940. to the Police Hospital, Cuttack.
- (3) Lr. Niladri Dutta, 1st August 1940. L.M.P., attached at present to the Local Fund Dispensary, Bhubaneswar.
- (4) Dr. Jameswar Misra, 12th September 1940. L.M.P., now on supernumerary duty, Cuttack General Hospital.

The 28th October 1940.

No. 13152-M.—Dr. Kailash Chandra Tripathy, M.B., B.S., on his first appointment as a temporary Civil Assistant Surgeon in the Orissa Provincial Medical Service, is posted to the General Hospital, Cuttack, and placed there on supernumerary duty, with effect from the forenoon of the 15th September 1940, until further orders.

Dr. Siva Jee, M.B., B.S., on his first appointment as a temporary Civil Assistant

Surgeon in the Orissa Provincial Medical Service, is posted to the General Hospital, Cuttack, and placed there on supernumerary duty, with effect from the forenoon of the 17th September 1940, until further orders.

G. VERGHESE, LT.-COL., I.M.S.,
Director of Health and Inspector-
General of Prisons, Orissa.

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION)

NOTIFICATIONS.

The 24th October 1940.

No. 3037-Regn.-XL-14/40.—Sri Bipin Bihari Rath, officiating Sub-Registrar of Boyirani in the district of Ganjam, is granted earned leave for ten days, with effect from the 8th September 1940 to the 17th September 1940, under rule 6 of the Orissa Leave Rules.

The 24th October 1940.

No. 3038-Regn.-XL-14/40.—Sri P. Rama Rao, Sub-Registrar on probation, was temporarily appointed to act as the Sub-Registrar of Boyirani, with effect from the 11th September 1940 to the 17th September 1940, vice Sri Bipin Bihari Rath, granted leave.

E. R. WOOD,

Inspector-General of Registration.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.

NOTIFICATION.

The 23rd October 1940.

1. Maulavi Hossain Khan, Deputy Inspector of Schools, Bhadrak, is declared to have passed the departmental examination held in September 1940.

2. Sri Birajmohan Senapati, Headmaster, Phulbani Middle English School, who had already passed in Paper II, is declared to have passed the departmental examination completely having now passed in Paper I.

3. The following officers are declared to have passed in the paper mentioned against their names in the departmental examination held in September 1940 :—

1. Sri Nagendranath Kar, Assistant Master, Balasore Zila School—
Paper I.

2. Miss I. L. Khan, Lecturer of the I. A. classes attached to the Ravenshaw Girls' School at Cuttack—Paper I.

S. C. TRIPATHI,

Director of Public Instruction.

OFFICE OF THE CONSERVATOR OF FORESTS.

NOTIFICATION.

The 24th October 1940.

No. 6011-Forests.—Rai Sahib A. L. Banerji, E.A.C.F., is appointed to hold charge of the Puri Forest Division, with effect from the afternoon of 5th October 1940, relieving Mr. F. C. Osmaston, I.F.S., from the charge.

J. W. NICHOLSON,

Conservator of Forests, Orissa.

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATIONS.

INCOME-TAX.

The 24th October 1940.

No. E-3/29.—The Commissioner of Income-tax, Bihar and Orissa, hereby creates a special Income-tax Circle at Patna and in exercise of the powers conferred by sub-section (5) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922) and in supersession of notification No. A-202/3-Excess Profits Tax Establishment, dated the 14th September 1940, and Corrigendum thereto issued with this office memo. No. E-3/28, dated the 21st October 1940, directs that the Income-tax Officer for the time being in charge of the Circle shall perform the functions of an Income-tax Officer in respect of such incomes and such classes of persons in the area comprised in the Provinces of Bihar and Orissa, as are liable to be assessable to excess profits tax under the Excess Profits Tax Act, 1940, to the exclusion of any other Income-tax Officer or Officers appointed in the said area.

The 24th October 1940.

No. E-3/30.—In supersession of notification No. A-202/13, dated the 15th September 1940, Mr. K. P. Sinha, M.Sc., B.L., Income-tax Officer, is appointed as Income-tax Officer in charge of the Special Income-tax Circle at Patna.

F. R. MERCHANT,

Commissioner of Income-tax.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 23rd October 1940.

No. 7-A.—Miss Bhaktilata Chanda, Vice-Principal of the Ravenshaw Girls' School, Cuttack, is allowed leave for twelve days, i.e., four days on average pay and the remaining period on half average pay under rules 15J, 155-57 and 163 of the Orissa Service Code, with effect from the 19th September 1940.

The 28th October 1940.

No. 8-A.—Maulavi Abdul Bari Khan, temporary Demonstrator in Chemistry in the Ravenshaw College, Cuttack, is allowed extraordinary leave for one month under rule 21 (ii) of the Orissa Leave Rules, 1939, with effect from the 8th November 1940.

S. C. TRIPATHI,

*Director of Public Instruction.*PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATION.

The 23rd October 1940.

No. 49-A.—Sri Gadi Ranga Rao Garu, Additional Munsif of Aska, in the judgeship of Ganjam-Puri, is granted earned leave for thirteen days under rules 6 and 7 of the Orissa Leave Rules, 1939, with effect from the 17th October 1940, with permission to prefix the holidays from the 5th to the 16th October 1940 and to affix the 30th October 1940 to the leave.

By order of the High Court,

H. WHITTAKER,

Registrar.